

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
LOK SABHA**

UNSTARRED QUESTION No. 2384
TO BE ANSWERED ON: 09.03.2021

ADIP Scheme

2384: SHRI SUSHIL KUMAR SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) the details of the expenditure incurred on Assistance to Disabled Persons for purchase/fitting of Aids and Appliances (ADIP) Scheme during the last five years, State and year-wise;
- (b) the details of the procedure through which Artificial Limbs Manufacturing Corporation of India (ALIMCO) identifies the probable beneficiaries under ADIP scheme;
- (c) whether ALIMCO has carried out a baseline survey in Aurangabad and Gaya districts of Bihar to identify the beneficiaries for ADIP scheme;
- (d) if so, the dates on which this survey was conducted;
- (e) whether the required devices and artificial limbs have already been tailored made for the individuals identified during the survey;
- (f) if so, the reasons that stopped ALIMCO from distributing these devices which have been tailored made for beneficiaries of Gaya and Aurangabad;
- (g) whether these devices will not get damaged since they have already been manufactured earlier and are yet to be distributed and if so, the details thereof;
- (h) whether the Government has any plans to distribute these devices; and
- (i) if so, the time by which the said devices are likely to be distributed?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) State-wise details of funds utilized under 'Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances' (ADIP) Scheme during the last five years are at **Annexure**.
- (b) Artificial Limbs Manufacturing Corporation of India (ALIMCO) deputs a team of rehabilitation professionals for holding the identification/assessment of beneficiaries in the district in co-ordination with District Administration. The dates and places of assessment camps in the district is finalized by ALIMCO in consultation with the concerned District Administration. District Administration also makes arrangements for the issue of disability certificates and income certificates to facilitate the identification/assessment of eligible beneficiaries.

(c) Yes Sir. ALIMCO has organised assessment camps in Aurangabad and Gaya districts of Bihar to identify eligible Divyangjan to provide aids and assistive devices under the ADIP Scheme.

(d) The details of assessment camps held to identify the Divyangjan in Aurangabad and Gaya Districts of Bihar are as under:-

Districts	Date of Assessment	Number of divyangjan identified
Aurangabad	26 th November to 04 th December, 2018	1521
Gaya	02 nd to 9 th February, 2021	1146

(e) Yes Sir. The required devices and artificial limbs are available with ALIMCO for distribution among the identified divyangjan in the above said two districts.

(f) The camps at Aurangabad and Gaya have not been stopped. ALIMCO may carry out the distribution of these devices any time with the consent of concerned Hon'ble Members of Parliament and in consultation with the concerned District Administrations.

(g) No Sir. The devices are dispatched by ALIMCO to camp site only after the finalization of distribution dates in consultation with Hon'ble Members of Parliament and the District Administration. The devices are yet to be dispatched to the above districts for distribution. Therefore, there is no question of any damage to these devices.

(h) & (i) Yes Sir. The devices will be distributed on a convenient date decided in consultation with Hon'ble Members of Parliament and concerned District Administrations.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.2384 raised by Shri Sushil Kumar Singh, M.P. for answer on 09.03.2021 regarding "ADIP Scheme"

State-wise details of funds utilized under 'Assistance to Disabled Persons for Purchase/ Fitting of Aids and Appliances (ADIP)' Scheme during the last five years.

S. No.	Name of the State / UTs	(Rs.in Lakhs)				
		2015-16	2016-17	2017-18	2018-19	2019-20
		Funds utilized	Funds utilized	Funds utilized	Funds utilized	Funds utilized
1	Andhra Pradesh	795.56	642.12	420.16	1030.66	802.02
2	Bihar	105.80	205.62	444.58	829.93	208.79
3	Chhattisgarh	425.03	297.76	45.87	18.76	561.89
4	Goa	8.96	3.76	54.68	51.05	2.48
5	Gujarat	113.49	1731.26	2167.83	1074.74	1215.03
6	Haryana	473.02	848.49	452.96	671.05	1013.10
7	Himachal Pradesh	59.61	81.01	52.71	78.57	27.10
8	Jammu and Kashmir	126.54	222.59	167.81	247.35	213.19
9	Jharkhand	22.79	77.04	106.97	259.41	102.86
10	Karnataka	676.98	453.6	353.56	687.48	718.20
11	Kerala	239.35	228.68	349.40	410.40	187.07
12	Madhya Pradesh	2251.79	1663.46	979.23	1241.07	948.41
13	Maharashtra	1846.86	1244.36	1319.71	2317.70	2972.97
14	Odisha	557.79	897.64	702.20	341.25	723.18
15	Punjab	842.46	565.25	276.62	1835.35	914.25
16	Rajasthan	624.94	539.81	856.93	1456.15	1159.00
17	Tamil Nadu	394.68	353.32	589.83	708.02	879.25
18	Uttar Pradesh	2869.40	4072.05	1906.03	3540.71	5234.60
19	Uttarakhand	301.52	311.20	290.25	150.32	178.09
20	West Bengal	1163.02	1149.95	732.64	1321.46	825.51
21	Andaman & Nicobar	0	10.64	20.41	33.61	6.21
22	Chandigarh	0	22.61	0.75	3.88	11.83
23	Dadra & Nagar Haveli	0.95	2.13	1.63	0	17.79
24	Daman & Diu	2.46	3.08	6.94	4.26	0
25	Delhi	361.09	571.89	355.86	607.66	199.17
26	Lakshadweep	0	0	11.22	4.89	0
27	Puducherry	0	20.11	7.12	40.90	30.71
28	Arunachal Pradesh	12.92	8.45	28.48	46.76	17.49
29	Assam	599.27	542.96	884.02	84.20	683.51
30	Manipur	92.31	563.14	162.47	32.20	56.28
31	Meghalaya	26.26	98.28	8.19	146.58	4.32
32	Mizoram	2.84	38.55	23.82	35.90	0
33	Nagaland	17.44	16.49	15.26	58.75	23.52
34	Sikkim	23.11	0	22.99	19.09	51.32
35	Tripura	61.37	235.34	138.61	202.07	62.91
36	Telangana	377.85	335.56	444.17	650.86	519.53
37	Ladakh	0	0	0	0	0
Total		15477.46	18058.20	14401.91	20243.04	20571.58